

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2793
ANSWERED ON:17.12.2004
SETTING UP OF INDUSTRY IN M.P.
Singh Shri Chandrabhan Bhaiya

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) Whether any proposal is pending before the Government of India for industrialization, trade-promotion, setting up of large, medium and small scale industries and ancillary industrial units for the overall economic development of Madhya Pradesh; and

(b) if so, the time by when the work is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) & (b) Under the liberalized industrial policies, setting up of industries depends upon the commercial judgement of the entrepreneurs which, in turn, is also based on the initiatives taken by the State Governments by way of providing basic infrastructural facilities and other incentives. However, the Government of India supplements their efforts through various incentives and schemes like Growth Centre Scheme, Transport Subsidy Scheme, Industrial Infrastructure Upgradation Scheme and Special Package for States. During the period August, 1991 to October, 2004, a total of 2110 Industrial Entrepreneur Memoranda (IEMs) has been filed and 141 Letters of Intent (LOIs) / Direct Industrial Licences (DILs) have been issued with a proposed investment of Rs.48520 crore in Madhya Pradesh.